

MR. SPEAKER: The House stands adjourned for lunch to re-assemble at 3 P.M.

14.03 hrs.

The Lok Sabha then adjourned for lunch till Fifteen of the Clock.

The Lok Sabha re-assembled after Lunch at six minutes past Fifteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

CENTRAL AGRICULTURAL
UNIVERSITY BILL*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): Sir, I beg to move for leave to introduce a Bill to provide for the establishment and incorporation of a University, for the North-Eastern region, for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment and incorporation of a University, for the North-Eastern region, for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region."

The motion was adopted.

SHRI JAYANTILAL VIRCHANDBHAI SHAH: Sir, I introduce the Bill.

* Published in Gazette of India, Extraordinary, Part II, Section 2 dated 11-1-1991.

[English]

MR. DEPUTY SPEAKER: We shall now take up Matters under Rule 377.

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): Sir, I have to go to Rajya Sabha. I request you to take up item no. 15 on the Agenda. It will take only two or three minutes.

MR. DEPUTY SPEAKER: Okay.

15.08 hrs.

JOINT COMMITTEE ON REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL

Nomination of Members of Lok Sabha to the Committee

[English]

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 7th January, 1991 and communicated to this House on the 9th January, 1991 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

- (1) Shri L. K. Advani
- (2) Shri Amal Datta
- (3) Shrimati Vyjayantimala Bali
- (4) Shri Chitta Basu
- (5) Shri Yusuf Beg